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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 4936/2024 & CM APPL. 20214/2024

DR AMRITA SINGH

..... Petitioner

Through: Mr. Sudhir Nandrajog, Sr. Advocate

with Mr. Tushar Agarwal and Mr. Arun Kumar, Advocates with

Petitioner.

versus

UNION OF INDIA AND ANR.

..... Respondents

Through: Mr. Anurag Ahluwalia, CGSC with

Mr. Tarveen Singh Nanda, GP and

Mr. Rajendra Poswal, DDG.

## **CORAM:**

## HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER 30.04.2024

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- 1. Learned Counsel appearing for Union of India seeks some time to get instructions as to whether the appeal could be heard by some authority other than the Director General of Shipping on the ground that the Director General of Shipping has himself written letter for initiation of inquiry and has also issued defamation notice against the Petitioner.
- 2. List on 16.05.2024 in the supplementary list.

SUBRAMONIUM PRASAD, J

**APRIL 30, 2024** 

S. Zakir